

LIST OF CREDITORS' OF M/S J.S.DESIGNER LIMITED-UNDER CIRP

CIN NO. U51311DL1997PLC087099

CP(IB)NO.510/ND/2024

**REGISTERED OFFICE ADDRESS : 178, F.I.E, INDUSTRIAL AREA
PATPARGANJ, EAST DELHI, DELHI, INDIA 110092**

UNDER REGULATION 13(2) OF IBBI (INSOLVENCY RESOLUTION PROCESS FOR CORPORATE PERSONS) REGULATIONS, 2016

7. Operational Creditors : (Government Dues)

Annexure -7

Sr. No.	Name of the Operational Creditor	Date of Receipt of the claim	Amount Claimed	Amount of Claim Admitted	Secured	Related Party	% of voting share in COC	Amount of Contingent Claim	Amount of Claim not Admitted	Amount of Claim under Verification
			Rs.	Rs.	Yes/No	Yes/No	%	Rs.	Rs.	Rs.
1	Commissioner of Customs (NS-II), Nhava Sheva, JNCH, Raigarh, Maharashtra EPSMMC, NS-II, JNCH, Nhava Sheva	05.12.2025	Rs. 17,04,368 (Rs. Seventeen lacs four thousand three hundred sixty eight) Duty amount Rs.155977 dated 06.03.2003 plus interest Rs.552441 and Duty amount Rs. 231149 dated 20.12.2006 plus interest Rs.746820)	0	No	0	0	0	Rs. 17,04,368 (Claim rejected due to Limitation period and not providing of relevant requisite information /documents)	0
2	Regional Provident Fund Commissioner-II(Legal) Bhavishya Nidhi Bhawan, A-2c, Sector 24, Noida, U.P.201301	13.12.2025	Rs. 3,78,71,024 against RRC No. RRC No.1943/2019 , 12640/2016, 6923/2020, 89/2015 u/s 7A, 14B & 7Q	0	0	0	0	0	0	Rs. 3,78,71,024 (Pending for verification for want of requisite information and/or to justify the limitation period under Limitation Act and submission of claim form under CIRP.
	TOTAL		Rs. 3,95,75,392	0	0	0	0		Rs. 17,04,368	Rs. 3,78,71,024

